

under-bridges, a "Railway Safety Works Fund" has been constituted from 1966-67 to which the Railways would contribute about Rs. 10 crores during the Fourth Plan Period.

CONVERSION OF METRE GAUGE LINE FROM GUNTUR TO BANGALORE INTO BROAD, GAUGE LINE

*426. SHRI SANDA NARAYANA-PPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for converting the metre gauge line from Guntur to Bangalore into broad gauge line;

(b) if so, whether any survey has been done in this connection and if so, what is the estimated cost of the scheme; and

(c) by what time the work on the scheme will be started?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) There is no proposal under consideration for conversion of the M.G. line from Guntur to Bangalore. However, a proposal to lay a parallel B. G. line from Guntakal to Dharmavaram and conversion of the Dharmavaram-Bangalore section into B. G. is under consideration. A Traffic Survey for this proposal has been taken up. It is proposed to take up an Engineering Survey also for this proposal shortly. The detailed financial implications of the scheme will be known only after both the Engineering and Traffic Surveys are completed. A decision regarding the starting of the project can be taken only after the survey reports are received and examined by the Railway Board.

QUALITY AND PACKING OF GOODS FOR EXPORT

♦427. SHRI N. R. MUNISWAMY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that West Germany and Australia where there is a great demand for Indian forgings and castings are hesitant to place orders due to their poor quality and defective packing system; and

(b) if so, what steps are being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFIQUESHI): (a) No,

Madam. No complaints or any indication has been received suggesting that there is hesitancy on the part of West Germany and Australia in placing orders of forgings and castings because of poor quality or defective packing.

(b) In order to ensure that the right quality of goods are exported and the image of India as a supplier of quality goods is projected in the overseas markets, the Government of India, under the Export (Quality Control and Inspection) Act, 1963 (22 of 1963) has brought a very large number of commodities under the purview of this Act thereby enforcing compulsory quality control and pre-shipment inspection. The goods covered under this Act include forgings and castings.

उत्तर प्रदेश में जनसंख्या की तुलना में औद्योगिक कर्मचारियों का प्रतिशत

* 428. डा० भाई महावीर: क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अन्य राज्यों की अपेक्षा उत्तर प्रदेश में जनसंख्या की तुलना में औद्योगिक कर्मचारियों का प्रतिशत बहुत कम है;

(ख) यदि हां तो इस असंतोष के क्या कारण हैं; और

(ग) क्या चौथी पंचवर्षीय योजना अवधि में उत्तर प्रदेश में अधिक औद्योगिक परियोजनाएँ स्थापित करके इस कमी को पूरा करने का कोई प्रस्ताव सरकार के विचाराधीन हैं; और

(घ) यदि नहीं तो उसके क्या कारण हैं ?

PERCENTAGE OF INDUSTRIAL WORKERS IN RELATION TO POPULATION IN U.P.

*428. DR. BHAI MAHAVIR: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the percentage of industrial workers in relation to

†[]English translation.